

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2501
ANSWERED ON:09.08.2010
ALLOTMENT OF HOUSES UNDER IAY
Choudhary Shri Bhudeo

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of houses allotted to women, weaker sections and minorities under Indira Awaas Yojana (IAY) in the country including Uttar Pradesh and Bihar during the last three years and the current year, category-wise, year-wise and State-wise;
- (b) the details of number of persons/women of Bihar and Uttar Pradesh have been benefited with the aforesaid scheme during the last two years and current year, State-wise and category-wise;
- (c) the total amount expected to be provided to these States; and
- (d) the steps taken by the Government to provide/cover all these categories with houses?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN'ADITYA')

- (a): A Statement showing the State-wise, year-wise, category-wise details of houses allotted to women, SC/STs and minorities under Indira Awaas Yojana (IAY) in the country including Uttar Pradesh and Bihar during the last three years and the current year is at Annexure-I.
- (b): A statement showing the total number of houses sanctioned in Bihar and Uttar Pradesh under Indira- Awaas Yojana, together with gender-wise break up, during the last two years and the current year, is at Annexure-II. The actual benefit of IAY houses flows not only to the allottees but also to the members of the family living in that house.
- (c): During the current year, under Indira Awaas Yojana. an amount of Rs. 2561.30 crore has been allocated to Bihar, while Rs. 1150.43 crore has been allocated to Uttar Pradesh.
- (d): Target set by the Planning Commission is 'to provide homestead sites to all by 2012 and to step up the pace of house construction for rural poor to cover all the poor by 2016-17.' Accordingly, funds are allocated to the States every year and the States are advised to achieve the physical targets.